GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 4266 ANSWERED ON 29.03.2022

HINDUSTAN NEWSPRINT LIMITED

4266. SHRI ANTO ANTONY:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether the Hindustan Newsprint Limited (HNL) has been handed over to the State Government of Kerala;

(b) if so, the details including terms and conditions for the same;

(c) whether the Union Government has any role in functioning of HNL;

(d) if so, the details thereof; and

(e) whether the Government has given any financial support for the revival of this unit and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): National Company Law Tribunal (NCLT), Kochi, in the hearing held on 29.01.2021 approved the resolution plan for Hindustan Newsprint Limited (HNL) submitted by the Kerala Industrial Infrastructure Development Corporation (KINFRA). The approved resolution plan envisages the business plan to acquire HNL as a going concern entailing a proposed outlay of Rs. 145,60.17 lakhs.

(c): No, after the initiation of liquidation proceeding the Government of India has no role in the functioning of HNL.

(d): Question does not arise.

(e): No, the Government has not given any financial support for revival of HNL.
